

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 111
IA 362 of 2020
IA 388 of 2020
IA 777 of 2020
IA 778 of 2020
IA 779 of 2020
in
CP(IB) 37 of 2017

Order under Section 10 IBC

IN THE MATTER OF:

PSL Ltd

.....Applicant

V/s

Edelweiss Assets Reconstruction Co Ltd & Ors

.....Respondent

Order delivered on ..25/10/2021

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENTS:

For the Applicant : Ld. Adv. Mr. Akshat Goel, Ld. Adv. Mr. Anuj Trivedi
For the IRP/RP :
For the Respondent : Ld. Adv. Mr. Manish Srivastav (R-11), Ld. Adv. Mr. Ravi
Pahwa (R-1), Ld. Adv. Mr. Saurabh R (R-5)

ORDER

IA 362 of 2020

Copy of application is not available on E-portal. Rejoinder is there. Leaned Counsel for the Applicant is directed to complete E-filing within one week.

IA 388 of 2020

Copy of application is not available on E-portal. Learned Counsel for Respondent No. 5 appears in physical mode. Learned Counsel requests and is granted two weeks' time to file reply. No reply of many of the Respondents is on record. All the Respondents are given two weeks' time to file their reply. Rejoinder, if any, within one week thereafter.

IA 777 of 2020

No documents of application as well as reply are on record. Learned Counsel for both sides are directed to complete E-filing within one week.



IA 778 of 2020

Application filed by the Liquidator.

Neither Copy of application nor reply filed is available. Rejoinder is on record.

Learned Counsels for both sides are directed to complete E-filing within one week.

IA 779 of 2020

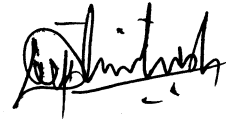
No documents are available on E-portal.

Learned Counsel for both sides are directed to complete E-filing within one week.

List all IAs for hearing on 22.12.2021.



**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**



**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**

Rajeev